

BENCH-I

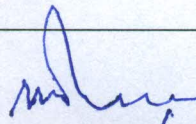
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATARst.A.No.495/KB/2017
T P No. 45/2017Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.RATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company	Tanushree Promoters Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

3

Moti Sagar Tiwari

Relatives


14/11/17

ORDER

Ld. Counsel for the petitioner is present.

List on 08/12/2017.

(Jinan K.R.)
Member (J)(Vijai Pratap Singh)
Member (J)